

- (2) A copy of the Annual General Administration Report (Hindi and English versions) of the Andman & Nicobar Administration for the year 1981-82. (Placed in Library See No. LT-726283)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Public Administration, New Delhi, for the year 1982-83. (Placed in Library, See No. LT 7263/83]

return herewith the Appropriation (No.5) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 9th December, 1983, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

**COMMITTEE ON PAPERES LAID
ON THE TABLE**

MINUTES OF SITTINGS RELATING TO FIFTEENTH REPORT

SHRIMATI KRISHNA SAHI (Begusarai) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on Table relating to their Fifteenth Report.

**NOTIFICATION UNDER CENTRAL
EXCISE RULES, 1944**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of Notification Nos. G.S.R. 879(E) and 880(E) (Hindi and English versions) published in Gazette of India dated the 7th December, 1983 together with an explanatory memorandum, extending the validity of Notification Nos. 191/80-CE dated the 8th December, 1980 and 142/81-CE dated the 8th July, 1981 upto 31st December, 1986, issued under the Central Excise Rules, 1944. (Placed in Library See No. LT-7264/83]

**COMMITTEE ON PAPERS LAID
ON THE TABLE**

FIFTEENTH REPORT

SHRIMATI KRISHNA SAHI (Begusarai) : I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

12.15 hrs.

**COMMITTEE ON PRIVATE MEMBER'S
BILLS AND RESOLUTIONS**

SIXTY-SEVENTH REPORT

SHRI CHITTA BASU (Barasat) : On behalf of Shri G. Lakshmanan, I beg to present the Sixty-seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.14 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha. I am directed to

PROF. SAIFUDDIN SOZ (Baramulla) : Sir, I just want to say that the Election Commission has made some recommendations.

(Interruptions)